## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. T.K. BHASKAR

PRIVADARSHINI Akkil Jain

Kusthi

Coursel for Petitioner

coursel for Rupordent

2 S. Sauthanakmiknan M. Kanitha Surana

<u>ORDER</u>

Counsels for both the parties present. Counsel for Respondent filed counter and the copy of it has been given to the other side. Counsel for Petitioner is directed to file rejoinder. Matter is posted for arguments. Put up on 04.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)